

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No.44/RP/2018
in Petition No.235/MP/2017**

Subject : Petition for review and modification of the order dated 17.9.2018 in Petition No. 235/MP/2017.

Date of hearing : 7.8.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Gujarat Urja Vikas Nigam Limited (GUVNL)

Respondents : Adani Power (Mundra) Limited and Ors.

Parties present : Shri Ashwin Ramanathan, Advocate, GUVNL
Ms. Aparajita Upadhyay, Advocate, AP(M)L

Record of Proceedings

Learned counsel for the Review Petitioner requested for two weeks' time to file rejoinder of the reply filed by the Respondent, Adani Power (Mundra) Limited and sought short adjournment. Learned counsel for the Respondent had no objection in this regard.

2. After hearing the learned counsels for the parties, the Commission directed the Petitioner to file its rejoinder by 16.8.2019. The Commission directed that due date of filing the rejoinder should be strictly complied with. No extension shall be granted on that account.

3. The Review Petition shall be listed for hearing in due course for which separate notices will be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**